

Title: Introduction of the Income-Tax (Amendment) Bill, 1999 to further amend the Income-Tax Act, 1961.

11.06 hrs.

THE FINANCE MINISTER (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the Income-Tax Act, 1961.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Income Tax Act, 1961".

The motion was adopted.

SHRI YASHWANT SINHA: Sir, I introduce** the Bill.

(Interruptions)

STATEMENT RE: INCOME--TAX (AMENDMENT) ORDINANCE

SHRI YASHWANT SINHA: Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Income-tax (Amendment) Ordinance, 1999.

(Placed in Library. See No. LT9/99)

(Interruptions)

*Published in Gazette of India, Extraordinary Part II-Section 2, dated 26.10.99.

**Introduced/Moved with the recommendation of the President.